

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 316
(IB)-3208(ND)2019

IN THE MATTER OF:

M/s. Punjab National Bank

...

Applicant/Petitioner

Versus

M/s. Qutab Mercantile Pvt. Ltd.

...

Respondent

Under Section: 7 of IBC, 2016

Order delivered on 02.12.2020

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI. NARENDER KUMAR BHOLA
HON'BLE MEMBER (T)

PRESENTS:

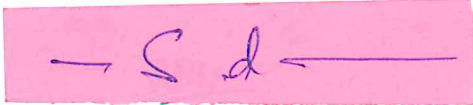
Mr. Abhishek Jebaraj and Adv. Nupur Raut, Advocate for the Petitioner.

ORDER

None appeared on behalf of the respondents.

On behalf of the Petitioner, Mr. Abhishek with Ms. Nupur Raut appeared. Last opportunity is given to the petitioner to file the rejoinder. The pleadings are complete.

List the mater on 12th January 2021.



(NARENDER KUMAR BHOLA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)